

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 09/2015  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

**NAME OF THE COMPANY:** Navbharat GasFlame Marketing Co. Pvt. Ltd & Anr Vs The Registrar of  
Copanies

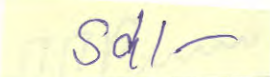

SECTION OF THE COMPANIES ACT: 560(6)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RASHEV K LOBEL	Advocate	Petitioner	

**ORDER**

Learned Counsel for the petitioner requests for further time to comply with the  
Order dated 01.3.2017.

List on 05.3.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017